## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 109/397-398/NCLT/AHM/2016 (New) CP No. 77/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

Name of the Company:

Pinakin Kharwar

V/s.

Rudraksh Synthetics Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

BILLREM R. DAVE

PCJ

2. Si Surganaragema Aprocup Port from

Respondents

Learned Advocate Mr. S.Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

At request of both sides.

List the matter on 11.04.2017 at the top of the list.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5<sup>th</sup> day of April, 2017.